

INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "SMC-I": NEW DELHI
BEFORE SHRI BHAVNESH SAINI, JUDICIAL MEMBER
AND
SHRI PRASHANT MAHARISHI, ACCOUNTANT MEMBER
(Through Video Conferencing)

ITA No. 6867/Del/2019
(Assessment Year: 2011-12)

Amritpal Singh Malhotra, C/o. RRA TAXindia, D-28, South Extn. Part-I, New Delhi PAN: ALBPM3621P (Appellant)	Vs.	DCIT, Circle-38(1), New Delhi (Respondent)
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Assessee by :	Ms. Tani Malik, Adv
Revenue by:	Shri Rajesh Kumar, Sr. DR
Date of Hearing	04/02/2021
Date of pronouncement	04/02/2021

O R D E R

PER PRASHANT MAHARISHI, A. M.

1. This appeal is filed by the assessee for Assessment Year 2011-12 against the order of the Id CIT(A)-13, New Delhi dated 20.06.2019.
2. At the time of hearing the Id AR submitted that the assessee has already filed Form No. 1 and 2 to settle the dispute in the impugned appeal under Direct Taxes Vivaad Se Vishwas Act, 2020. However, Form No. 3 and settlement of dispute is yet to be concluded. Therefore, subject to that she submitted that the appeal of the assessee may be treated as withdrawn.
3. The Id DR object to the above proposal of the Id AR.
4. We have carefully considered the rival contention and find that the assessee has opted for settlement of the dispute in the impugned appeal under Direct Taxes Vivaad Se Vishwas Act, 2020 by filing necessary forms. However, dispute involved in the above appeal is yet to be settled under the above scheme. Therefore, the appeal of the assessee is treated as withdrawn as per request of the Id AR, however, the assessee is given a liberty to file an application for recall of this order in the event the

dispute involved in the impugned appeal is not settled under Direct Taxes Vivaad Se Vishwas Act, 2020.

5. Thus, the appeal of the assessee is treated as withdrawn and hence dismissed.

Order pronounced in the open court on 04/02/2021.

-Sd/-
(BHAVNESH SAINI)
JUDICIAL MEMBER

-Sd/-
(PRASHANT MAHARISHI)
ACCOUNTANT MEMBER

Dated: 04/02/2021

A K Keot

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1. Applicant
2. Respondent
3. CIT
4. CIT (A)
5. DR:ITAT

ASSISTANT REGISTRAR
ITAT, New Delhi